IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

Item No. 129 (IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd

•••

Applicant/Petitioner

Vs.

Ninex Developers Ltd.

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the RP

Mr. Rakesh Kumar, Mr. Aashish Khattar,

Advs.

For the Ex-Directors

Mr. Vivek Sinha, Mr. Vivek Malik, Mr.

Himanshu, Mr. Kartikeya Jain, Advs.

ORDER

List on 10.02.2020.

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

(SUMITA PURKAYASTHA) MEMBER (TECHNICAL)

23.01.2020 Aarti Makker